Central Administrative Tribunal Principal Bench

O.A.No.1210/95

Hon'ble Shri R.K.Ahooja, Member(A)
Hon'ble Shri Syed Khalid Idris Naqvi, Member(J)

New Delhi, this the 25th day of August, 1999

Shri Shriniwas
s/o Sh.Dharam Singh
working as Ticket Collector
in the office of Station Superintendent
Northern Railway
Delhi Sarai Rohilla
Delhi.
L-37, Railway Colony
Loco Shed, Delhi Kishan Ganj
Delhi - 110 006.

(By Shri P.M.Ahlawat, Advocate)

Vs.

- Union of India through The General Manager Northern Railway Baroda House New Delhi.
- The Divisional Railway Manager Northern Railway Bikaner (Rajasthan).

Respondents

(By Shri R.L.Dhawan, Advocate)

ORDER (Oral)

Hon'ble Shri R.K.Ahooja, Member(A)

After hearing the case for sometime, the learned counsel for the applicant seeks permission to withdraw the OA, as he wishes to pursue his relief with the respondents, with liberty to come again to the Tribunal in case any grievance survives. Permission to withdraw the case is granted with the aforesaid liberty. Accordingly, the OA is dismissed as withdrawn. No costs.

(SYED KHALID IDRIS NAQVI)

MEMBER(J)

(R.K.AHOOJA) MEMBER(A)

/RAO/